

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.64 of 2012 &
IA No.144 of 2012**

Dated: 5th November, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**India bulls CSEB Bhaiyathan Power Ltd. ... Appellant(s)
Versus**

**Chhattisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Sanjay Sen,
Mr. Anurag Sharma
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2 &3

ORDER

The learned counsel for the Respondent is filing the affidavit today. However, the learned counsel for the Appellant wants to make submissions on the merits of the matter.

Post the matter for further hearing on **19.11.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs